NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 05.12.2019 NOTICE

Take notice that the following matters will be listed in Court No-2 before the Bench Consisting of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical). The Matters will come up for hearing on the dates as mentioned below:

| S. No. | Case No. | Name of the parties | Next Date of Hearing |
|-----------|---------------------------------|--|----------------------|
| 1. | Comp. App. (AT) No. 272 of 2019 | Vidhya Achu Roy. Vs. | 09.12.2019 |
| | | Suraj Mani Engineers Pvt Ltd. | |
| 2. | Comp. App. (AT) No. | Brillio Technologies Pvt Ltd. | 09.12.2019 |
| | 293 of 2019 | Vs. | |
| | G (177) N | Registrar of Companies & Anr. | |
| 3. | Comp. App. (AT) No. | Late Devraj Dhanram | 16.12.2019 |
| | 58 of 2019 | Represented by his Legal representatives: | |
| | | Mrs.Geetha devraj & Ors. | |
| | | Vs. | |
| | | Firebricks & Potteries Pvt. Ltd. & Ors. | |
| 4. | Comp. App. (AT) No. 38 | Hewlett Packard Enterprise India Pvt. Ltd. | 13.12.2019 |
| | of 2019 | Vs. | |
| | | The Registrar of Companies, Bangalore, | |
| | | Karnataka | |
| | | With | |
| 5. | Comp. App. (AT) No.67 | Neelam Dhawan & Anr. | 13.12.2019 |
| | of 2019 | Vs. | |
| | | The Registrar of Companies, | |
| | | Banglore, Karnataka & Anr. | |
| | | With | |
| 6. | Comp. App. (AT) No.68 | Som Prakash Satsangi | 13.12.2019 |
| | of 2019 | Vs. | |
| | | The Registrar of Companies, | |
| | | Banglore, Karnataka & Anr. | |
| 7. | Comp. App. (AT) No. | Vintage Hotels (P) Ltd. & Anr. | 10.12.2019 |
| | 408 of 2018 | Vs. | |
| | | Ahamed Nizar Moideen Kunhi Kunhimahin | |
| 8. | Comp. App. (AT) No. | United spirits Ltd & Anr. | 13.12.2019 |
| | 107 of 2019 | V_{S} . | |
| | | Neel Rajesh Shah & Anr. | |
| 9. | Comp. App. (AT) No. | Flipkart Logistics Pvt Ltd & Ors. | 13.12.2019 |
| | 124 of 2019 | Vs. | |
| | | Regional Director & Ors. | |
| 10. | Comp. App. (AT) No. | Tumkur Vajram Shetty Jayawanth & Anr. | 10.12.2019 |
| 10. | 44 of 2019 | Vs. | 10.12.2017 |
| | | Agile Labs Pvt Ltd & Ors. | |
| | | 115110 Euros I VI Eur & OIS. | |

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